

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/9144/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Udalguri.

Dated Guwahati, the 07th September, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJ(U) 5417, dated 16.08.2024

Sir,

With reference to the above, I am directed to inform you that Shri Tarun Dey, Additional Chief Judicial Magistrate, Udalguri has been allowed to avail LTC for the block period of 2022-2024 for travelling to Andaman and Nicobar Islands and return, w.e.f. 10.10.2024 to 20.10.2024, along with his wife and minor daughter (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules.

Shri Dey may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/9145-9148/2024/A.

Dated 07th September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Tarun Dey, Additional Chief Judicial Magistrate, Udalguri, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

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REGISTRAR (VIGILANCE)

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7/4/24